(a) whether the Government are providing any budgetary support to the Hindustan Photo Films in view of severe financial crunch faced by the company till finalisation of Revival package for the company to meet the wage bill of its employees; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) and (b) Government has provided following budgetary support to Hindustan Photo Films during the last five years:

Rs. in Crores

| Year | Plan | Non-Plan | VRS |
|---------|-------|----------|------|
| 1993-94 | _ | 12.00 | 4.25 |
| 1994-95 | 40.54 | | 5.00 |
| 1995-96 | 35.00 | _ | 2.00 |
| 1996-97 | 6.16 | 29.50 | 1.50 |
| 1997-98 | 2.50 | _ | 3.35 |

Wage Revision of Bank Employees

5511 SHRI DEVENDRA BAHADUR ROY: Will the Minister of FINANCE be pleased to state :

- (a) whether the wage revision of bank employees became due in September, 1997 but no action has been taken to revise the wages of the bank employees so far;
- (b) if so, the reasons for delay in revising their wages; and
- (c) the time by which the Government propose to revise the wages of the bank employees?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (c) The Sixth Bipartite Settlement on wage revision in the banking industry covered the period from 1.11.92 to 31.10.97. Indian Banks' Association and the representative Unions/Associations of Bank employees have had some rounds of discussions on the subsequent wage revision.

Increase in Non-Plan Expenditure of ITDC

5512. SHRI SURENDRAN CHENGARA: Will the Minister of TOURISM be pleased to state:

- (a) whether non-plan expenditure in ITDC Units/ Divisions has increased during the last three years on accounts of entertainment expenses, foreign tours, consumption of petrol, telephones, frequent and avoidable renovations of officer's flats, staff cars, overtime and conveyance etc;
 - (b) if so, the details thereof; and

(c) the steps taken or being taken by ITDC to control the non-plan expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) and (b) The details of non-plan expenditure (Operating Expenditure) vis-a-vis turnover for the last three years are given below:

(Rs. in Crores)

| Year | 1995-96 | 1996-97 | 1997-98 |
|-----------------|---------|---------|---------|
| | | | |
| Total Non-plan | | | |
| Expenditure | 226.40 | 236.50 | 255.13 |
| Turnover | 298.05 | 315.90 | 310.21 |
| %age of non-pla | an | | |
| expenditure | 75.95 | 74.86 | 82.24 |
| to turnover | | | |

The increase in the percentage of non-plan expenditure during 1997-98 is attributed mainly to decline in business turnover due to slowing down of the economy, lower turnout of business travellers, currency crisis in South East Asian countries and a general increase in the cost of inputs. In addition, due to the revision of salaries on account of the implementation of Fifth Pay Commission recommendations and enhancement of Provident Fund and Gratuity contributions the Non-Plan Expenditure has increased.

(c) The measures taken/being taken by ITDC to control non-plan expenditure include regular monitoring/review by way of budgetary control, management information system, observation of economy in various operational areas and computerisation of activities.

Purchase of Computers by Oriental Insurance Corporations

- (a) Whether the Regional Office of Oriental Insurance Corporation of India, New Delhi had purchased computers on higher price than that of open market price with the connivance of Senior Officers during the last three years;
- (b) if so, the expenditure incurred thereon during the above period and the criteria fixed for the purchase;
- (c) whether the Government have conducted any inquiry in this regard;
- (d) If so, the findings thereof and the action taken against the officials found guilty;
 - (e) if not, the reasons therefor; and
- (f) the steps taken by the Government to prevent the misuse of public funds?